

Central Administrative Tribunal
Principal Bench: New Delhi

OA 268/96

New Delhi this the 18th day of December 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr K.Muthukumar, Member (A)

Surender Kumar
S/o Shri R.P.Sharma
Gangman/C.T.Operator
Northern Railway, Bikaner Division
Office of the PWL, Railway Station
Gurgaon - 122 001.

...Applicant.

(By Advocate: Shri A.K.Bhardwaj)

Versus

Union of India through

1. The General Manager
Northern Railway
Baroda House
New Delhi
2. The Divisional Railway Manager
Northern Railway
Bikaner Division
DRM Office, Bikaner.
3. The Divisional Personnel Officer
Northern Railway
Bikaner Division, DRM office
Bikaner
4. The Assistant Engineer
Northern Railway
Bikaner Division
Railway Station
Delhi JN.

...Respondents.

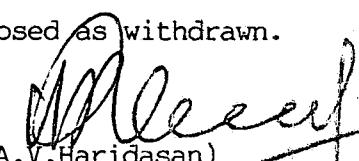
O R D E R (oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

After making submissions for some time, learned counsel for the applicant wishes to withdraw the application with liberty to take up the matter further with the department and seek appropriate relief at appropriate time in accordance with the law.

Permission is granted and the application is closed as withdrawn.


(K.Muthukumar)
Member (A)


(A.V.Haridasan)
Vice Chairman (J)

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